

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.1060 of 2025

Ashish Kumar

... .. Appellant/s

Versus

Shanta Kumari

... .. Respondent/s

Appearance :

For the Appellant/s : Ms. Shweta
For the Respondent/s : Mr.

CORAM: HONOURABLE MR. JUSTICE NANI TAGIA
and
HONOURABLE MR. JUSTICE ALOK KUMAR PANDEY
ORAL ORDER

(Per: HONOURABLE MR. JUSTICE NANI TAGIA)

3 30-04-2026 Issue notice to the respondent on the question of limitation by both modes, i.e. by ordinary process as well as by registered cover with A/D for which requisites must be filed within two weeks.

2. Notice is made returnable within six weeks.

3. Re-notify this appeal on 09.07.2026 under the appropriate heading.

(Nani Tagia, J)

(Alok Kumar Pandey, J)

Amrendra/-

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